

(b) if so, what steps Government have taken in this regard to improve the conditions?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) Yes, Sir.

(b) The article refers to various shortcomings in the ESI dispensaries/hospital in Delhi. The major improvements reported in this regard are as follows:

(i) *Shortage of Medical Officers.*

170 out of 200 doctors are in position. Selection of candidates for the remaining 30 posts have since been made and these posts are likely to be filled up shortly. However, in order that the work in dispensaries does not suffer, the Corporation has been making ad-hoc arrangements against vacant posts on short term basis.

(ii) *Shortage of accommodation in Dispensaries.*

7 out of 27 dispensaries in Delhi are functioning in the Corporation's own building and rest of the dispensaries are located in rented buildings. The Corporation has recently acquired one plot in Mangolpuri area, for construction of a dispensary. Another four plots at Nand Nagri, Seelampur, Inder Lok and Raghbir Nagar are in the process of being acquired. The DDA has been requested to allot suitable plots for construction of 13 more dispensaries in different areas.

(iii) *Shortage of accommodation in ESI Hospital Delhi.*

The Corporation has sanctioned construction of an additional block with 250 beds in the ESI Hospital, Basaidarapur. They have also acquired eight acres of land from DDA in Jhilmil area (Trans Yamuna) for construction of a second ESI Hospital with 200 beds.

(iv) *Shortage of equipment and drugs in dispensaries.*

All the dispensaries have been provided with basic equipment, including refrigerators, required by them. The supply of drugs is adequate.

Seminar on Territorial Waters

1743. SHRI SUNDER SINGH BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that forty scientists at a recent Seminar have suggested to Government to extend the limit of territorial waters beyond 12 miles, if so, what is the reaction of Government; and

(b) whether Government have decided to form a Central Teaching Institute in oceanography and ocean-technology and if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) One of the recommendations of the ocean futures workshop held in March, 1981 at Goa was to extend the outer limit of territorial waters beyond 12 miles. Government, however, has no such proposal under consideration.

(b) No Sir.

Independent Enquiry into Spirit Scandal by Tamil Nadu and Kerala Governments

1744. SHRI K. C. SEBASTIAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that both Tamil Nadu and Kerala had ordered independent judicial enquiries about the spirit scandal;

(b) whether Government are aware of the reported Statement made by the Kerala Chief Minister, Shri E. K. Nayanar to the effect that a

Central enquiry into the matter is an infringement of the autonomy of the States; and

(c) if so, what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) It has been checked up from the Government of Kerala that the Chief Minister of Kerala had in a press briefing, made such a statement.

(c) Under Proviso (b) to Section 3(1) of the Commissions of Inquiry Act, 1952, the Central Government can, if it is of opinion that the scope of the enquiry should be extended to two or more States, appoint a Commission of Inquiry into the matter, even through a Commission of Inquiry has been appointed by a State Government to enquire into the same matter.

Setting up of a High Power AIR Surveillance System in Pakistan by U.S.

1745. SHRI NARSINGHA PRASAD NANDA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that the United States has decided to set up a high power air surveillance system in Pakistan; and

(b) if so, what are the details in this regard and what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Government have seen the press reports to the extent.

(b) We have no details in this regard. Any acquisition of military equipment affecting our security is of concern to us.

करमपुरा तथा मोतीनगर क्षेत्र में स्कानों पर बढ़ हुई दर पर सम्पत्ति कर

@1745. श्री जगदीश प्रसाद माथुर : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के करमपुरा तथा न्यू मोतीनगर क्षेत्रों में आंशिक श्रमिकों की गरीब बस्तियों पर पिछले वर्ष का सम्पत्ति कर बढ़ी दर से लगाया गया है;

(ख) इस दर को किस हद तक बढ़ाया गया है तथा वृद्धि के क्या कारण हैं; और

(ग) दर में वृद्धि से कितने कर्मचारों पर प्रभाव पड़ा है?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Trade Delegation from Togo

†1745-B. SHRI N. K. P. SALVE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a 5-Member delegation from Togo visited New Delhi recently to seek India's collaboration in various economic projects;

(b) if so, what specific demands were made by the delegation; and

(c) what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Yes, Sir. A six member Togolese delegation led by H.E. Mr.

@Previously Unstarred Question 1476 transferred from the 6th May, 1981.

†Previously unstarred question 1307 transferred from the 5th May, 1981.